

Annexure-8

Name of the corporate debtor: SHREE SANT KRIPA APPLIANCES PRIVATE LIMITED in CIRP

List of operational creditors (other than Workmen, Employees and Government Dues) as on 03/06/2026

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim (Amount in ₹)	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Sach Telecom Private Ltd.	13-11-2025	32,61,84,678	1	Supplier, dealer	No	No	No	NA	11,40,61,057	-	32,61,84,677	-	interest Rs. 212123621 rejected Court Case is pending Email sent on Jan 12 Jan 31 2026 seeking clarifications , email sent on 24/02/2026
2	SBICAP Trustee Company Ltd.	13-11-2025	3,84,763	3,54,000	Service provider	No	No	No	NA	-	-	-	30,763	Penal interest of Rs. 30763 pending
3	Smartpaddle Technology Pvt Ltd.	12-11-2025	1,89,30,736	1,27,69,952	Supplier, dealer	No	No	No	NA	-	-	-	61,60,784	interest on delayed payment kept pending Email sent on Jan 12 2026
4	Samsung India Electronics Pvt Ltd	28-11-2025	20,66,42,010	-	Supplier	No	No	No	NA	-	-	-	20,66,42,010	interest on delayed payment kept pending Email sent on Dec 9 2025 seeking clarifications, The matter is under arbitration Matter under arbitration Pending
5	Mobickoud Technologies Pvt Ltd.	21-11-2025	22,62,757	8,70,885	Supplier	No	No	No	NA	-	-	13,91,872	-	Email sent on Jan 11 2026, interest rejected
6	Rajshree Agencies	26-11-2025	1,30,00,000	82,95,612	Supplier, dealer	No	No	No	NA	-	-	47,04,388	-	Email sent on Jan 12 2026 Interest rejected as there is no agreement
			56,74,04,944	2,22,90,450								33,22,80,937	21,28,33,557	
7	Sunjeet Communications Pvt Ltd	11-05-2025	48547996		supplier	No	No	No	NA					Email sent on May 15 stating that they may file their claim in liquidation
8	Multivision Consultancy Services	02-06-2026	1396968		supplier	No	No	No	NA					Email sent on June 2 2026 stating that they may file their claim in liquidation , proof of claim asked for